

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : IBA/810/2020
NAME OF THE PETITIONER : Muthoot Fincorp Ltd
NAME OF THE RESPONDENT(S) : Dr. Sharmila Anand
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Ld. Counsel Mr. R. Saravanan for the Petitioner. Ld. Counsel Mr.Saurabh Kalia for the Personal Guarantor / Respondent.

In this case, IRP report has been served and reply has been received on 11.08.2022.

Rejoinder is not being filed.

Pleadings are complete.

Post the Application for final hearing on **22.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

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